

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1883
ANSWERED ON:13.12.2004
MONTHLY REPORTS OF POLLUTION CHECK
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether level of pollution is being checked regularly in States;
- (b) if so, the mechanism applied for monitoring the pollution level;
- (c) whether monthly reports are prepared in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (d) Central Pollution Control Board, in coordination with the State Pollution Control Boards and Pollution Control Committees, is monitoring ambient air quality and water quality at different locations. For the ambient air quality, 295 stations are set up covering 92 cities and towns of the country. Similarly, for the assessment of water quality, 784 locations have been identified for undertaking regular water quality monitoring of rivers, lakes, streams and groundwater. Based on the monitoring reports provided by the State Pollution Control Boards/ Pollution Control Committees, Central Pollution Control Board brings out air and water quality status reports periodically.